

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA (CAA) No. 684/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 2ND AUGUST, 2018, 10:30
A.M

Name of the Company		Subhratna Investments Pvt. Ltd. & Ors.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 Mrs. Manju Bhutera Adr. } APPLICANTS
2 Mr. N. Guruswamy FCA }
Guruswamy
02/08/2018

S.No.07 – CA (CAA) No.684/KB/2018– Subhratna Investments Pvt. Ltd. & Ors.

ORDER

Ld. Counsel appeared on behalf of the petitioner.

Perused the records.

Fixed for further consideration on **Wednesday 5th September, 2018.**

Sd

(Madan B. Gosavi)
Member (Judicial)